

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 107/TT/2013

Subject : Approval of transmission tariff for Up-gradation of Transfer Capacity of Talcher-Kolar HVDC Bipole for the period from 1.4.2009 to 31.3.2014

Date of Hearing : 27.3.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri A.K. Singhal, Member

Petitioner : PGCIL

Respondents: : KSEB and 14 others

Parties present : Shri S.S. Raju, PGCIL
Mrs. Sangeeta Edwards, PGCIL
Mrs. Seema Gupta, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatasan, PGCIL
Shri R.V.M.M. Rao, PGCIL

Record of Proceedings

The representative of the petitioner submitted as under:-

- (a) The petitioner, Power Grid Corporation of India Limited (PGCIL), undertook up-gradation of transfer capacity of Talcher-Kolar HVDC Bipole during 2004-09 period. The Commission approved tariff for the period 2004-09, vide order dated 4.4.2013 in Petition No. 8/2010, based on admitted capital cost of ₹10216.60 lakh as on 31.3.2009. The present petition has been filed for approval of transmission tariff based on the capital cost as admitted by the Commission as on 31.3.2009 and proposed additional capital expenditure during 2009-14 for the instant assets;



- (b) Details of additional capital expenditure incurred during 2009-14 period have been submitted vide affidavit dated 19.12.2013, giving actual expenditure during 2009-10, and 2012-13, and projected expenditure during 2013-14;
- (c) Transmission tariff for the period from 1.8.2007 to 31.3.2008 for the subject asset was approved by the Commission, vide order dated 30.4.2009 in Petition No. 131/2008, wherein IEDC was restricted. An appeal was filed before the Hon'ble Appellate Tribunal for Electricity (hereinafter the "Tribunal") and it was dismissed by the Tribunal. The issue is at present before Hon'ble Supreme Court. The tariff allowed by the Commission herein will be subject to outcome of decision by Hon'ble Supreme Court in the matter.
2. The Commission reserved the order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief Legal

